

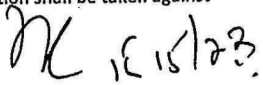
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Sh. Praveen Karan EC : 3097	PA in the Vacant Court of District Judge (Commercial Court)-04, Central District, Tis Hazari Courts, Delhi.	PA in the Hon'ble High Court of Delhi, New Delhi. (in diverted Capacity)
2.	Ms. Lovleen Sharma EC : 3382	PA in the court of Sh. Sunil Kumar, ASJ-04, North-West District, Rohini Courts, Delhi.	PA in the court of Sh. Devendra Kumar Sharma, Spl. Judge (NDPS), West District, Tis Hazari Courts, Delhi.
3.	Ms. Parul EC : 53755079	PA in the court of Sh. Devendra Kumar Sharma, Spl. Judge (NDPS), West District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Sunil Kumar, ASJ-04, North-West District, Rohini Courts, Delhi.
4.	Ms. Rajni Ojha EC : 29047841	PA in the court of Ms Vidhi Gupta Anand, ACMM-01, Rouse Avenue Court Complex, New Delhi.	PA in the court of Sh. Sandeep Yadav, ASJ (Electricity BRPL), South District, Saket Courts, New Delhi.
5.	Ms. Vaishali EC : 85880867	PA in the court of Sh. Sandeep Yadav, ASJ (Electricity BRPL), South District, Saket Courts, New Delhi.	PA in the court of Ms. Vidhi Gupta Anand, ACMM-01, Rouse Avenue Court Complex, New Delhi.

- Note :-
- 1: All the above-mentioned PAs are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
 - 2: Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.



 (NAROTTAM KAUSHAL)
 PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
 DELHI

No. 38167-197 /Admn-I/P & T/HQs/2023

Dated, Delhi the 15 MAY 2023

Copy forwarded for information and necessary action to:-

1. The Registrar, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, West/North-West/South Delhi, New Delhi
3. The Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RACC, New Delhi.
4. The Ld. Officer In-charges, Accounts Branch, Central/West/North-West/South/RACC, Delhi/ New Delhi
5. The Personal Office of the undersigned.
6. The Officers/Officials concerned.
7. The Sr. A.O (I) / A.O.(I)/ Admn. Branch, Central/West/North-West/South/RACC, Delhi/ New Delhi
8. The Dealing Official, Personal File, Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
9. The Dealing Official, Leave Section, Room No. 114, Central District, Tis Hazari Courts, Delhi.
10. The Dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
11. The Dealing Official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
12. The Web-site Committee, Tis Hazari Courts, Delhi.


 PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
 DELHI